NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.37/	-	For hearing	Rule-6 of IB	Jahnvi Makwana Construction Pvt. Ltd. Vs Nandan Hotels Ltd.	

	SIGNATURE	
REPRESENTATION TO	мном	_
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Smt. Medha Kulkarni, R.P is present. She reported that, already filed Resolution Plan in the registry on 01/12/2017. List it for passing order on 14/12/2017.

Member (T)

Member (J)